

By E-Mail/ Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the November 2021

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJK/9428/E dated 26.10.2021 forwarded by the i/c
District & Sessions Judge, Kamrup (M), Guwahati.

Madam,

With reference to the above, I am directed to inform you that Shri Siddarth Brook, Judicial Magistrate First Class, Kamrup (M), Guwahati has been allowed to avail LTC for the block period of 2018-2021 w.e.f. 23.11.2021 to 30.11.2021 to visit Port Blair, Andaman and Nicobar, along with his wife Smti Meghali Deori, by the shortest possible route, as per existing Rules.

Shri Brook may be informed accordingly.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 5573 - 5576 /A, dated- 02.11.21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Siddarth Brook, Judicial Magistrate First Class, Kamrup (M), Guwahati with reference to his letter dated 21.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

Per